

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.137

C.P.(CAA)/53(AHM)2022 in
C.A.(CAA)/37(AHM)2022

Proceedings under Section 230-232

IN THE MATTER OF:

Daman Hospitality Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 23/11/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Navin Pahwa, Sr. Advocate
For the Income Tax :Ms. Kinjal Trivedi, Advocate for Ms. Maithili Mehta, Adv.

ORDER

Matter stands adjourned to 07.12.2022.

-SD-
KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-
DR. MADAN B GOSAVI
MEMBER (JUDICIAL)